

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IB)/902(CHE)/2024 in IA(IBC)/248/2023

PETITION NUMBER : IBA/876/2020

**NAME OF THE APPLICANT : Vijayakumari Natarajan (Liquidator)
(Select Galva India Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 15 of IBBI
Reg 2016**

ORDER

Ld. Counsel Mr. R. Prabhakaran for the Applicant.

This IA has been filed by the Liquidator to take on record the 5th Progress Report for the period ended 31.03.2024.

The same is taken on record subject to all just exceptions.

IA is accordingly disposed off.

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**